

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No. 121/2020

SABIT ALI @ SADIQ & ANR.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

(IA No. 176000/2025 - INTERIM BAIL)

Date : 12-09-2025 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJAY KUMAR
HON'BLE MR. JUSTICE ALOK ARADHE

For Appellant(s) Mr. Pradeep Kumar Yadav, Adv.
 Ms. Anjale Kumari, Adv.
 Mr. Deepak Yadav, Adv.
 Ms. Swapnil Singh, Adv.
 Mr. Taiyyab Khan Salmani, Adv.
 Ms. Monika Chaudhary, Adv.
 Mr. Sanjeev Malhotra, AOR

For Respondent(s) Mrs. Rachna Gupta, AOR
 Mr. Anil Kumar Sinha, Adv.
 Mr. Piyush Chandel, Adv.

UPON hearing the counsel, the Court made the following
O R D E R

I.A. No. 176000/2025

We find no grounds made out for grant of bail to the appellants at this stage, considering the fact that two Courts have held against them.

The application is, accordingly, dismissed.

List the appeal for hearing/disposal on 12.11.2025.

(BABITA PANDEY)
AR-cum-PS

(PREETI SAXENA)
COURT MASTER (NSH)